

of the persistent violation of human rights by the SLORC regime in Myanmar;

(b) if so, whether the Government propose to raise this issue at the international fora to mobilise the international public opinion for the restoration of democracy in that country; and

(c) if not, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSING SOLANKI):

(a) Yes, Sir.

(b) Yes, Sir. We are co-sponsoring a resolution raising the issue at UN, which may cover aspects of the present unfortunate situation in Myanmar, including the violation of human rights in that country.

(c) Does not arise, in the above context.

[*Translation*]

Development of Agriculture in Bihar

2444. SHRI RAM SHARAN YAD/AV: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of proposals submitted by the Government of Bihar to the Union Government for agricultural development during the current year; and

(b) the steps taken by the Union Government to clear these proposals?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Major proposals received from the Govt. of Bihar for agricultural development relate to:-

(i) setting up of Bio-fertilisers production unit at Birsa Agricultural Uni-

versity, Ranchi and Rajendra Agricultural University.

(ii) setting up of new Soil Testing Laboratories at Block level.

(iii) Control of Pests and diseases.

(iv) Development of minor fruits, nurseries, vetel-wine cultivation and Makhana cultivation and processing.

(v) strengthening share capital base of 21 primary cooperative marketing societies, financial assistance for preparation of project reports under integrated cooperative development scheme, share capital assistance for Sanjay Gandhi Coop. Weavers Spinning Mills, construction of rural godown, financial assistance to fishery coop. societies.

(vi) development of plateau region including a supplementary proposal for mini-hydel project

(vii) Reclamation of salt affected soils.

(b) Administrative approval in respect of the scheme for control of pests and diseases has been issued. State Government has been requested to submit revised proposals in some case.

[*English*]

Coal Mine Projects in Orissa

2445. SHRI P.M. SAYEED: Will the Minister of COAL be pleased to state:

(a) the number of locations of the coal mine projects approved by the Union Government in Orissa;

(b) the details of financial resources for